

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 97/Admin.(Services)/2022 Dated: Allahabad: February 26, 2022

Subject: Regarding Nominations for 05 days Refresher Training Programme comprising of 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges Training and 02 Days Training on Civil and Criminal Matters for Civil Judges (JD) of 2018 Batch at JTRI, Lucknow.

Sir,

With reference to your letter no. CIS & Referral Judges Trg./2022-267 dated 24.02.2022, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of 05 days Refresher Training Programme comprising of 02 days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges Training and 02 days training on Civil and Criminal Matters for Civil Judges (J.D.) of 2018 Batch, scheduled to be held from **07-11 March, 2022** at JTRI, Lucknow and to nominate the officers whose names are mentioned in the enclosed list-'A' for participation in the same.

I am to inform you further that the Hon'ble Court has also been pleased to nominate the Master Trainers whose names are mentioned in the enclosed list-'B', to impart training on CIS 3.1 at JTRI, Lucknow on the dates mentioned against their names.

Furthermore, the Hon'ble Court has been pleased to nominate **Sushri Shinjini Yadav**, Addl. Civil Judge (J.D.), Raebareli for participation in 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 1 Day Mediation Training for Referral Judges from **09.03.2022 to 11.03.2022** at JTRI, Lucknow.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

Encl.: As above

sd/-
I/c Joint Registrar (J) (Services)

No. 97(i)/Admin. (Services)/2022 Dated: Allahabad: February 26, 2022

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the concerned District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
3. The Joint Registrar (J) (Computer), High Court, Allahabad.
4. **Sri Prashant Bilgaiyan**, Law Officer, UP Information Commission, Lucknow.
5. **Sri Pushpendra Singh**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, **Bareilly**, **Sri Yogendra Pratap Singh**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, **Basti** and **Sushri Priti**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, **Gorakhpur**, with the request to attend the aforementioned training programme at JTRI, Lucknow.

Encl: As above

sd/-
Assistant Registrar (Services)

JUDICIAL TRAINING & RESEARCH INSTITUTE, U.P., LUCKNOW**Refresher Training Programme for Civil Judge (J.D.) of 2018 Batch, clubbed with 02 Days Advance Training on CIS 3.1 & 01 Day Mediation Training for Referral Judges**

Duration: From 07.03.2022 to 11.03.2022

Sl. No.	Name	Designation	Place of Posting
1.	RAVINDRA KUMAR RAWAT	Addl. Civil Judge (Junior Div.)	Gonda
2.	SUSHRI SNEHA SINGH	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
3.	SMT. ABHILASHA	Civil Judge (Junior Div.)	Bulandshahar
4.	AMRATANSHU RAJ	Civil Judge (Junior Div.)	Hathras
5.	ROBIN KUMAR	Civil Judge (Junior Div.)	Mainpuri
6.	ABHAY RAJVANSHI	Civil Judge (Junior Div.)	Lakhimpur Kheri
7.	SANTOSH KUMAR VERMA	Civil Judge (Junior Div.)	Mau
8.	SMT. PRIYANKA ANJOR	Civil Judge (Junior Div.)	Bareilly -Baheri
9.	SHIV SHAKTI HARSH VARDHAN	Civil Judge (Junior Div.)	Azamgarh
10.	RAVI KANT	Addl. Civil Judge (Junior Div.)	Gonda
11.	SUSHRI AJITA VERMA	Civil Judge (Junior Div.)	Kanpur Nagar
12.	KUNAL KULBHASKAR	Civil Judge (Junior Div.)	Mainpuri
13.	SMT. RAKHI SINGH	Addl. Civil Judge (Junior Div.)	Lucknow
14.	SUSHRI NUTAN	Civil Judge (Junior Div.)	Shahjahanpur
15.	PUSHPENDRA SINGH	Registrar, LandAqui, Rehab&ResettlementAuth.	Bareilly
16.	DHARMENDRA KUMAR BHARTI	Civil Judge (Junior Div.)	Ballia
17.	SUSHRI JAYATI CHANDRA	Civil Judge (Junior Div.)	Ramabai Nagar
18.	SUSHRI SONAM GAUTAM	Civil Judge (Junior Div.)	Gonda
19.	SUSHRI VENUS KUMAR	Civil Judge (Junior Div.)	Gonda
20.	ASHOK KUMAR	Civil Judge (Junior Div.)	Ambedkar N. at Akbarp
21.	RAHUL ANAND	Civil Judge (Junior Div.)	Gorakhpur
22.	SAGAR SINGH	Civil Judge (Junior Div.)	Lucknow
23.	PUSHPENDRA KUMAR SINGH	Civil Judge (Junior Div.)	Agra
24.	PRIYANSHU SHAILAT	Civil Judge (Junior Div.)	Moradabad
25.	SUSHRI DEEPTI SUMAN	Civil Judge (Junior Div.)	Bhadohi at Gyanpur
26.	ABHISHEK KUMAR	Civil Judge (Junior Div.)	Basti
27.	RUPANSHU ARYA	Civil Judge (Junior Div.)	Deoria
28.	DIVYA PRATAP SINGH NIMESH	Civil Judge (Junior Div.)	Kanpur Nagar
29.	ROHIT SONI	Civil Judge (Junior Div.)	Kannauj
30.	SUSHRI ANKITA BOUDHA	Civil Judge (Junior Div.)	Gonda
31.	SUBHASH	Addl. Civil Judge (Junior Div.)	Jalaun at Orai -Kalpi
32.	KUMARI SWETA	Civil Judge (Junior Div.)	Hardoi
33.	SUSHRI NIDHI SAGAR	Civil Judge (Junior Div.)	Pilibhit
34.	DEEPENDRA KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Bansi-Siddharth Nagar
35.	VINAYAK SOMVANSHI	Addl. Civil Judge (Junior Div.)	Ghazipur
36.	VINESH KUMAR	Civil Judge (Junior Div.)	Ghaziabad
37.	SHIVENDRA SHARMA	Civil Judge (Junior Div.)	Kaushambi
38.	SUSHRI SAURABHI PATHAK	Civil Judge (Junior Div.)	Varanasi
39.	PRINCE JINDAL	Civil Judge (Junior Div.)	Mathura
40.	SMT. DEEPIKA	Addl. Civil Judge (Junior Div.)	Ghazipur
41.	ABHISHEK KUMAR PANDEY	Civil Judge (Junior Div.)	Mau
42.	ABHINAV DEVESH SHUKLA	Civil Judge (Junior Div.)	Lucknow
43.	SUSHRI SANGEETA GAUR	Civil Judge (Junior Div.)	Gorakhpur
44.	NASEEM AHMAD	Civil Judge (Junior Div.)	Barabanki
45.	YOGENDRA PRATAP SINGH	Registrar, LandAqui, Rehab&ResettlementAuth.	Basti
46.	SUMIT KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Amroha- Hasanpur
47.	ABHISHEK KUMAR	Civil Judge (Junior Div.)	Allahabad
48.	SUSHRI SHASHI KIRAN	Civil Judge (Junior Div.)	Ballia
49.	KM. SADHNA KUMARI	Civil Judge (Junior Div.)	Ghazipur
50.	SUNIL GUPTA	Civil Judge (Junior Div.)	Ghazipur
51.	ASHUTOSH KHARWAR	Nyayadhikari, Gram Nyayalaya	Gorakhpur- Gola
52.	VIJAY PRAKASH	Civil Judge (Junior Div.)	Sambhal at Chandausi
53.	SUSHRI ABHA	Civil Judge (Junior Div.)	Allahabad
54.	RAJNEESH KUMAR	Civil Judge (Junior Div.)	Ghaziabad
55.	SUSHRI PRITI	Registrar, LandAqui, Rehab&ResettlementAuth.	Gorakhpur
56.	VIRENDRA PRATAP SINGH	Civil Judge (Junior Div.)	Jaunpur

List- 'B'

2 Days Advance Training on CIS 3.1 for Judicial Officers
Proposed List of CIS Master Trainers
For CIS Training on 10.03.2022 to 11.03.2022 at JTRI

1.	Sri Saif Ahmad Addl. Principal Judge, Family Court, Kanpur Nagar.
2.	Sri Prashant Bilgaiyan Law Officer, UP Information Commission, Lucknow.
3.	Sri Kuldeep Singh-I CJM, Faizabad.